
**ASSISTANT INTELLIGENCE OFFICER (EQUIVALENT TO HEAD
CONSTABLE GRADE-I) CLASS-III IN THE STATE CRIME
INVESTIGATION DEPARTMENT (INTELLIGENCE BUREAU),
RECRUITMENT RULES, 1991**

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In exercise of the powers conferred by clause (b) of section 5 of the Bombay Police Act, 1951 (Bom. XXII of 1951), The Governor of Gujarat hereby makes the following rules Governing recruitment to the post of Assistant Intelligence Officer (equivalent to Head Constable, Grade-I). In the State Crime Investigation Department (Intelligence Bureau). Class-Ill namely

1. . :-

These rules may be called the Assistant Intelligence officer (equivalent to Head Constable Grade-I) Class-III in the State Crime Investigation department (Intelligence Bureau, Recruitment Rules, 1991.

2. . :-

Appointment to the post of Assistant Intelligence officer (equivalent to Head Constable, Grade-I), in the State Crime Investigation Department (Intelligence Bureau), Class-III shall be made by transfer of a person from amongst the Head Constables Grade-II (Armed Branch or Unarmed Branch or wireless branch) and constables working in the Gujarat Sub-ordinate service class-III Police Department to the State Crime Investigation Department (Intelligence Bureau).

3. . :-

Appointment to the post mentioned in rule 2 above shall be made

on merits and suitability